

મેડીકલ ઓફિસર(આયુર્વેદ)/રસીડન્ટ મેડીકલ ઓફિસર(આયુર્વેદ), ગુજરાત આયુર્વેદ
સેવા, વર્ગ-૨ના વેઈટીંગ લિસ્ટ પરના ઉમેદવારોની નિમણૂક માટે
વેરીફિકેશનનો કાર્યક્રમ. (જાહેરાત ક્રમાંક: ૨૪/૨૦૧૬-૧૭)

વેરીફિકેશનનું સ્થળ: "છ-શાખા", આરોગ્ય અને પરિવાર કલ્યાણ વિભાગ
બ્લોક નં-૭/૯મો માળ, સરદાર ભવન
નવા સચિવાલય, ગાંધીનગર

ક્રમ	ક્રમ નંબર	તારીખ	સમય
૧.	૦૨ થી ૦૬	તા.૦૨/૦૬/૨૦	સવારે ૧૦.૩૦ કલાકે થી
૨.	૦૭ થી ૧૧	તા.૦૩/૦૬/૨૦	સવારે ૧૦.૩૦ કલાકે થી
૩.	૧૨ થી ૧૬	તા.૦૪/૦૬/૨૦	સવારે ૧૦.૩૦ કલાકે થી
૪.	૧૭ થી ૨૨	તા.૦૫/૦૬/૨૦	સવારે ૧૦.૩૦ કલાકે થી

૨. સંજોગવશાત આ વિભાગનો પત્ર ના મળે તો પણ દરેક ઉમેદવારે પોતાના ક્રમ નંબર મુજબ ઉપર્યુક્ત સ્થળ અને સમયે અચૂકપણે હાજર રહેવાનું રહેશે અને વેરીફિકેશન સમયે નીચે મુજબના દસ્તાવેજો સાથે લાવવાના રહેશે.

૧. વિભાગનો આ પત્ર.

૨. આયોગને કરેલ અરજીપત્રક સાથે બીડેલ/મોકલવામાં આવેલ તમામ દસ્તાવેજો અસલમાં.

૩. તમામ ઉમેદવારોએ કોવિડ-૧૯ની મહામારીની પરિસ્થિતિ જોતાં સોશયલ ડિસ્ટેન્સીંગ જાળવવા અને તકેદારીના ભાગરૂપે કોવિડ-૧૯ની પરિસ્થિતિ સામાન્ય બન્યા બાદ ગુજરાત જાહેર સેવા આયોગને રજૂ કરેલ તમામ ડોક્યુમેન્ટની નકલ સ્વપ્રમાણીત કરીને આ વિભાગને મોકલી આપવાના રહેશે.

૪. સરકાર માન્ય ફોટો આઈડેન્ટિટી પ્રુફ ઓરીજનલ.

૫. આ સાથે સામેલ રાખેલ એટેસ્ટેશન ફોર્મ અને સર્ટીફિકેટ વેરીફિકેશન રીપોર્ટ સંપૂર્ણ વિગતો સાથે ભરીને (બે નકલમાં).

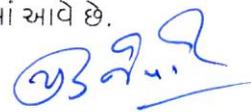
૬. આપ સરકારી સેવામાં હોવ તો નો-ઓબ્જેક્શન સર્ટીફિકેટ(NOC) અને આપે કરાવેલ શારીરિક યોગ્યતાના પ્રમાણપત્ર પણ રજૂ કરવું.

૭. નામ/અટકમાં ફેરફાર કરાવેલ હોય તો અંગે રાજ્ય પત્રમાં પ્રસિદ્ધ થયેલ નોટીસ અથવા મેરેજ સર્ટીફિકેટ

૩. જે ઉમેદવારો સરનામું બદલવા માંગતા હોય તેમણે રૂબરૂ મુલાકાત સમયે તે માટેની અરજી અચૂક લાવવાની રહેશે.

૪. આપ ઉક્ત જગ્યા માટે નિમણૂક સ્વીકારવા સંમત ન હોય અને અસલ પ્રમાણપત્રો ગુણપત્રકોની ચકાસણી કરાવવા માટે આવવાના ન હોય તો તે અંગેની લેખિત જાણ સેક્શન અધિકારીશ્રી, છ-શાખા, બ્લોક નં.૭, ૯મો માળ, આરોગ્ય અને પરિવાર કલ્યાણ વિભાગ, સચિવાલય, ગાંધીનગર, ફોન નં.૦૭૯-૨૩૨-૫૧૪૩૬ ને કરવા વિનંતી છે.

૫. પસંદગી પામેલ ઉમેદવારે પોતાના ક્રમ નંબર મુજબની તારીખ અને સમયે નિયત સમયના અડધા કલાક પહેલા અચૂકપણે હાજર રહેવા આથી જણાવવામાં આવે છે.



(પી.જી.પટેલ)

ઉપ સચિવ

બિડાણ:- ઉપર મુજબ

આરોગ્ય અને પરિવાર કલ્યાણ વિભાગ

સંવર્ગનું નામ, વિષય અને જા.ક. :

મેરીટ નં. :

મેડીકલ ઓફીસર/રેસીડેન્ટ મેડીકલ ઓફીસર, વર્ગ-રની સીધી ભરતીથી નિમણૂક માટે સર્ટીફિકેટ વેરીફિકેશન રીપોર્ટ

ઉમેદવારે ભરવાની વિગતો:-

(૧) ઉમેદવારની વિગતો

નામ:

ઉમેદવારના પિતા/પતિનું પુરુ નામ:

.....

તાજેતરનો પાસપોર્ટ સાઇઝનો ફોટો લગાડવો
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(૨) હાલનું સરનામું કે જ્યાં પોલીસ વેરીફિકેશન થઈ શકે:

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પીન કોડ:મોબાઇલ નં.: -

ઈ-મેઇલ આઈ.ડી.:

(૩) કેટેગરી:- જન્મ તારીખ :-

(૪) વેરીફિકેશનના દિવસે ઉંમર:વર્ષમાસદિવસ

(૫) જો હાલમાં સરકારમાં/એડહોક/નિયમિત ધોરણે ફરજ બજાવવો છો કે કેમ?

(૬) હાલની ફરજની કચેરી/કોલેજનું નામ, સંવર્ગ અને વિષય અને સરનામું:

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(૭) સર્ટીફિકેટ વેરીફિકેશનમાં સામેલ રાખેલ પ્રમાણ પત્રોની નકલની વિગતો

(૮) ઉમેદવારે આજ દિન સુધી રાજ્ય સરકાર સામે કરેલ કોર્ટ કેસની માહિતી:-

દરેક કોર્ટ કેસના નં. અને તેની સામે સ્ટેટસ(ડિસ્પોઝ/પેન્ડીંગ):.

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બિડાણ (ગુજરાત જાહેર સેવા આયોગના અરજી ફોર્મમાં આપેલા પ્રમાણપત્રોની નકલો):-

ઉમેદવારની સહી

(માત્ર કાર્યાલયના ઉપયોગ માટે)

ચકાસણી કરનાર અધિકારી

સહી:

સહી:.....

હોદ્દો: નાયબ સેક્શન અધિકારીશ્રી

હોદ્દો: સેક્શન અધિકારીશ્રી/ઉપસચિવશ્રી

નામ:.....

નામ:.....

તારીખ:-

તારીખ:-

ATTESTATION FORM			
Name of Cadre		Merit No.	
MERIT No.:			
Mobile No.:		Your District name-	
please attach your passport size new photo	1	WARNING The furnishing of false information or suppression of any factual information in the Attestation form would be disqualification , and is likely to render the candidate unfit for employment under the government.	
	2	If detained ,arrested prosecuted,bound down,fine convicted, debarred,acquitted etc.subsequent to the completionand submission of this form , the details should be communicated immedietly to the authorities to whom the Attestation form has been sent early,failing which it will be deemed to be a suppression of factual informatiom .	
	3	If,the fact that false information has been furnished or that there has been supression of any factual information in the Attestation form comes to notice at any time during the service of a person his service would be liable to be terminated.	
1	Name in full(in block capital) with aliases,if,any,(please indicate if you have addede or dropped in any stage,any part of your name or surname):	First Name	Middle Name Surname
2	Present address in full (i.e. Village Thana and district or house no. , lane/street/road and Town) (Where Police verification can be done):		
3(a)	Home address in full (i.e. Village/thana and district or house no. , lane/street/road and Town and name of District Hadquarters)		
(b)	If originally a resident of Pakistan/Bangaldesh(er stwhile east Pakistan) the address in that countary and the date of migration to Indian Union.		
4	Adhar card no.(if available)		
5	PAN no. (if available)		
6	Nationality		
7(a)	Date of birth		
(b)	Present age		
(C)	Age at Advertisement Date		

8(a)	Place of birth, district, and state in which situated					
(b)	District and State from which you belong					
(c)	District and State from which your father originally belong					
9(a)	Your Religion					
(b)	Are you a member of Scheduled Cast/Scheduled Tribe/Other Backward Class? (Answer Yes/No)					
10	Particulars of places (with period of residence) where you have resided for more than one year at a time during the preceding five years. In case of stay abroad (including Pakistan), particulars of all places where you have resided for more than one year after attaining the age of 21 years, should be given. (Note: Present Address where Police Verification can be done.)					
From	To	Residential address in full (i.e. Village Thana and district or house no. , lane/street/road and Town):		Name of the District Head Quarter of the place mentioned in preceding column		
11	Name (in full & aliases if any)	Nationality) by birth & or by domicile	Place of birth	Occupation if employed give designation & official address	Present postal address (if dead live last address)	Permanent Home Address
Father						
Mother						
Spouse						
12	Information to be furnished with regard to son(s) and /or daughters in case they are studying/living in foreign country					
Name	Nationality by birth & or by domicile	Place of birth		Country in which studying/living with full address	Date from which studying/living in the country mentioned in the previous column	

13	Educational Qualification showing palces of education with years in schools and collages since 15th year of age:			
Name of the school/collage with full adress			Date of entering	Date of leaving
14(a)	Are you holding or any time Held an appointment under Central or State Government or a Semi-Government or a Quasi Government body or an autonomous body or a public Sector Undertaking or a private firm or institution ? If so,give full particulars with date of employment up to date			
Period		Designation,emoluments & nature of employment	Full name and adress of employer	Reason for leaving previous service
From	To			
14(b)	If the previous employment under the Government of India/a State Government/ undertaking owned or controlled by the Government of india or a state Government and Autonomous Body/University/Local Body. <u>STATE GOVERNMENT OF GUJARAT</u> If you had left service on giving month's notice under Rule 5 of central Civil Service (Temporary servie) Rules 1965,or any similar corresponding rules,were any disciplinary proceeding framed against you, or had you been called upon to explain your conduct it any matter at the time you gave notice of termination of service, or at a subsequent dates(s), before your service actually terminated?			
15(i)	(a)	Have you ever been kept under deletion?		
	(b)	Have you ever been arrested?		
	(c)	Have you ever been prosecuted? (i,e has a charge sheet in a criminal case been filed against you in any court of law)		
	(d)	If any criminal case pending against you in any court of Law at time or filling up this Attestation form ?		
	(e)	Have you ever been convicted by a court of Law for any Officer ?		
	(f)	Wether discharged/expelled/withdrawn from any training/institution under the Government of otherwise?		
	(g)	Have you ever been rusticated by any University or any other educational authority/institution?		

	(h)	Have you ever been debarred/disqualified by any Public service Commission / Staff Selection Commission for any of its examination /selection ?
(ii)		If the answer to any of above mentioned question is 'Yes' give full particulars of the case/arrest/detection/fine/conviction/sentence/punishment etc and/or the nature of the case pending in the Court/University/Educational Authority etc at the time of filling up this Attestation form:
Note	1	plese also see the 'WARNINTG' at the top of this Attestation Form
	2	Specific answers to each of the questions should be givin by striking out'Yes; or 'No' as the case may be
16	Name of two responsible person of your locality or two references to whom you are known:	
	1	
	2	
DECLARATION		
<p>I certify the forgoing information is correct and complete to the best of my knowledge and belief.I am fully aware that by providing false information or suppressiong material information while filling this form , the authorities have full right to terminate my appointment letter and i am also liable for appropriate criminal /civil/legal action as a consequences. I am not aware or any circumstance as which might impair my fitness for employment under Government.</p> <p style="text-align: right;">Signature of candidate:</p> <p style="text-align: right;">Date:</p> <p style="text-align: right;">Place : Gandhinagar</p>		
<u>TO BE FILLED BY OFFICE</u>		
<p>1.Name, Designation and full address of the appointent authority.</p> <p>Health and Family Welfare Department, Block-7/9, Sachivalaya, Gandhinagar-382010</p> <p>2 Post for which the candidadte is being considerd.</p>		